

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 30th JANUARY, 2024, 10:30 A.M.

CP (IB) No. 176/CTB/2019, IA (IB) No. 323/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Punjab National Bank -Vs- Plutus Infraventure Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)	Ms.Aakanksha Nehra, Adv. Ms. Adya Singh, Adv.
For Respondent (s)	Mr. S. K. Acharya, Adv. Ms. S. Pholgu, Adv. Mr. A. Agarwal, Adv. Mr. J. Joshi, Adv. Ms. J. Sahoo Adv.

ORDER

IA (IB) No. 323/CB/2023:

Ld. Counsel, Ms. Adya Singh, appears for the petitioner. Ld. Counsel, Mr. S. K. Acharya, appears for the respondent Nos. 1 to 4. At the request of the respondent, two weeks' time is granted to file reply. List the matter on 19.02.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)